

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3347

ANSWERED ON:31.08.2012

ADVERTISING RIGHTS BY AAI .

Abdulrahman Shri ;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Kodikunnil Shri Suresh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the total revenue earned by Airports Authority of India (AAI) through advertising rights given to various advertising agencies during each of the last three years and the current year, airportwise;
- (b) the details of agencies which have defaulted in payment of dues to the AAI and the total outstanding dues pending against such agencies, agency-wise;
- (c) the efforts made by the Government to recover the outstanding dues from defaulting agencies;
- (d) whether involvement of AAI officials in awarding advertising rights to these agencies has been detected/ come to the notice of the Government; and
- (e) if so, the details thereof along with the action taken /proposed to be taken against such officers?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): The details are enclosed at annexure-A.
- (b): The details are enclosed at annexure-B.
- (c): The dues are monitored by Airports Authority of India on regular basis. In case of delay penal interest is being charged in addition to encashing the security deposit for adjustment against the dues.
- (d)&(e): No Madam. Advertising contracts are awarded through call of open tenders.